POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF GRAND FOUNDRY LIMITED

Registered Office: Office No. 302, Cabin No.1, Sanjay Appa Chambers, Plot No. 82, Behind Charat Singh Colony, Andheri East, Mumbai, Maharashtra, 400093

Tel No: 9711989548, **Email id**: cs@gfsteel.co.in

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

This Advertisement is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of the Acquirers namely Mr. Rakesh Kumar Bansal, a citizen of India, currently residing at House No. 39, Road No. 41, Punjabi Bagh, New Delhi - 110026 ("**Acquirer-1**"), and Mr. Gaurav Goyal, a citizen of India, currently residing at C-15, Preet Vihar, New Delhi - 110092 ("**Acquirer-2**"), (Hereinafter Collectively referred to as "Acquirers"), pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, to acquire equity shares of Grand Foundry Limited ("**GFL**"/ "**Target Company**").

The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on Thursday, 03rd July, 2025, in Financial Express (English-All Editions), Jansatta (Hindi-All Editions), Mumbai Lakshadweep (Marathi), Mumbai edition.

1. Name of the Target Company : GRAND FOUNDRY LIMITED
2. Name of Acquirers & PACs : MR. RAKESH KUMAR BANSAL
   MR. GAURAV GOYAL
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL & COMPUTER SERVICES (P) LTD.
5. Offer Details:
   a) Date of Opening of the Offer : MONDAY, NOVEMBER 03, 2025
   b) Date of Closure of the Offer : MONDAY, NOVEMBER 17, 2025
6. Last Date of Payment of Consideration : MONDAY, DECEMBER 01, 2025
7. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 2.00		Rs. 2.00	
2.	Aggregate Number of Shares Tendered	79,11,800		1380	
3.	Aggregate Number of Shares Accepted	79,11,800		1380	
4.	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rs. 1,58,23,600/-		Rs. 2,760/-	
5.	Shareholding of the Acquirers and ~~PACs~~ before Agreements/Public Announcement	**No. of Shares**	**%**	**No. of Shares**	**%**
		NIL	N.A	NIL	N.A
6.	Shares acquired by way of Agreement	**No. of Shares**	**%**	**No. of Shares**	**%**
		2,13,50,360*	70.16	2,13,50,360*	70.16
7.	Shares Acquired by way of Open Offer	**No. of Shares**	**%**	**No. of Shares**	**%**
		79,11,800	26.00	1380	0.0005
8.	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	Nil	N.A	Nil	N.A
	Price of the Shares Acquired	Nil	N.A	Nil	N.A
	% of Share acquired	Nil	N.A	Nil	N.A
9.	Post Offer Shareholding of Acquirers and ~~PACs~~ (5+6+7+8)	**No. of Shares**	**%**	**No. of Shares**	**%**
		2,92,62,160	96.16	2,13,51,740	70.17
10.	Pre and Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		90,79,640 (29.84%)	1167840 (3.84%)	90,79,640 (29.84%)	90,78,260 (29.83%)

Note:

1. *The equity shares to be acquired in terms of Share Purchase Agreement has not yet been transferred in the name of Acquirers.

This Post Offer Public Announcement would also be available on SEBI Website at **http//www.sebi.gov.in**.

The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also shall be jointly or severally responsible for the fulfillment of the obligations under the Offer and as laid down in SEBI (SAST) Regulations, 2011 and subsequent amendments thereto.

Issued by Manager to the Offer on behalf of Acquirers

D&A

D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi - 110065

Tel Nos.:011-41326121/40167038

E-mail: investors@dnafinserv.com

Contact Person: Ms. Radhika Pushkarna

Place : New Delhi

Date : 2nd December, 2025